

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.11.2022 (TUESDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 190 of 2022 & I.A. No. 3991 of 2022	Nareshkumar Mangeram Mittal Vs. Bllue Orange Developers Pvt. Ltd. & Ors.	Mansij Arya	
2.	Competition. App. (AT) No. 54 of 2022	House of Diagnostics LLP Vs. Competition Commission of India & Ors.	CA Ranjan Sardana	

For Hearing

3.	Comp. App. (AT) No. 121 of 2022	The Peersless General Finance Investment Company Ltd. Vs. Bhagwati Developers Pvt. Ltd. & Ors. With	Shikhal Khare	Faraz Anees-R1 Devesh Tripathi
4.	Comp. App. (AT) No. 123 of 2022	Shikha Holdings Pvt. Ltd. & Anr. Vs. Peerless General Finance And Investment Company Ltd. & Ors. With	Indrani Ghosh Kunal Mirani	Faraz Anees-R1 Devesh Tripathi
5.	Comp. App. (AT) No. 124 of 2022	Jayanta Roy & Ors. Vs. The Peerless General Finance and Investment Company Ltd. & Ors.	Orijit Chatterjee Sanjit Malik	Faraz Anees-R1 Devesh Tripathi

6.	Comp. App. (AT) (Ins) No. 534 of 2021	Anindya Infrastructure Pvt. Ltd. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr. With	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra-RP
7.	Comp. App. (AT) (Ins) No. 535 of 2021	Shalini & Anr. Vs. Subhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh	Abhishek Anand Nipun Gautam-R1 Anand Sonbhadra-RP
8.	Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	Avtaar Singh	Mukesh Kr. Jain Sourabh Leekha
9.	Comp. App (AT) No. 271 & 385 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
10.	Comp. App. (AT) No. 49 of 2021	Sidhi Singh & Anr. Vs. Registrar of Companies & Anr.	Ashutosh Gupta	Tushar Gupta Sunil Agarwal Sumit Kr. Mishra-R2
11.	Competition App. (AT) No. 23 of 2017	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Shama Nargis Arjun Krishnan-R1
12.	Competition App. (AT) No. 24 of 2017	B. Himmat Lal Agrawal Vs. CCI & Anr. With	AnubhavMardikar	Shama Nargis Dushyant K. Mahant-R1
13.	Competition App. (AT) No. 26 of 2017	Punjab Transport Co. &Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Shama Nargis Arjun Krishnan-R1
14.	Competition App. (AT) No. 27 of 2017	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. SundarRamanathan	Shama Nargis Dushyant K. Mahant-R1

15.	Competition App. (AT) No. 28 of 2017	KanhhaiyalalKhandelwal VS. CCI & Anr. With	T. SundarRamanathan	Shama Nargis
16.	Competition App. (AT) No. 29 of 2017	KanhhaiyalalKhandelwal, Partner of Khandelwal Transport Vs. CCI & Anr. With	T. SundarRamanathan	Shama Nargis
17.	Competition App. (AT) No. 30 of 2017	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	NakulMohta	Shama Nargis Arjun Krishnan-R1
18.	Competition App. (AT) No. 35 of 2017	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr. With	Ankita Chaudhary Rathi	Shama Nargis Arjun Krishnan-R1
19.	Competition App. (AT) No. 36 of 2017	Khandelwal Earth Movers &Anr. Vs. CCI & Anr. With	Johnson Subba	Shama Nargis Arjun Krishnan-R1
20.	Competition App. (AT) No. 37 of 2017	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr. With	Johnson Subba	Shama Nargis Dushyant K. Mahant-R1
21.	Competition App. (AT) No. 16 of 2018	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	Jaspreet Singh Rai	Shama Nargis Arjun Krishnan-R1
22.	Competition App. (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)
23.	Competition App. (AT) No. 07 of 2018	The Board of Control for Cricket in India Vs. Competition Commission of India & Anr.	Bina Madhava Akanksha Mehra Rao Vishwaja	Samar Bansal (R-CCI)

24.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission of India & Ors.	Hrishikesh Baruah	Rajdipa Behura-R1 Deeksha Manchanda (R2-4)
25.	Competition App. (AT) No. 79 of 2018	Hyundai Motor India Ltd. Vs. Competition Commission of India & Anr.	Amitabh Kumar	Neha Mishra

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**